

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/170(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS POPULAR AGENCIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Choradia, Adv.]

Mr. Arani Guha, Adv,] For the Respondent Company.
Mr. Yash Dalmia, Adv]
Ms. Madhuri Pandey, PCS]

ORDER

1. Ld. Counsel for the petitioner present.
2. Further three weeks to make paper publication under Rule 7 which is granted.
3. List the matter on **27.06.2024**.
4. Affidavit to that effect be filed before the next date of hearing.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**